

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH, ALLAHABAD.

Allahabad this the 06th day of August, 2004.

Civil Misc. Contempt Application No. 54/2004.

Hon'ble Mr. Justice S.R. Singh, Vice-Chairman.
Hon'ble Mr. D.R. Tiwari, Member- A.

Ashish Kumar Dwivedi a/a 35 years
S/o Sri Hari Nath Dwivedi
R/o Vill. and Post- Ghoredih, Distt. Allahabad.

.....Applicant

Counsel for the applicant :- Sri R.P. Singh

V E R S U S

1. R.G. Verma, Senior Superintendent of Post Offices, Allahabad.
2. T.B. Singh, Sub Divisional Inspector, Meja, Allahabad.

.....Respondents

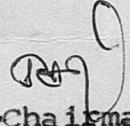
Counsel for the respondents :- Sri R.P. Singh

O R D E R

By Hon'ble Mr. Justice S.R. Singh, VC.

Sri R.P. Singh, learned counsel for the applicant states that the order passed by the Tribunal has been complied with. In the CA filed on 04.08.2004 after service to the applicant's counsel, it has also been stated that the order has been complied with. In that view of the matter the cause of action for contempt proceeding no longer survives. The contempt application is, therefore, rejected.


Member- A.


Vice-Chairman.

/Anand/